



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-198/NCLAT/CHN BEN/2026

Dated: 17th Oct 2026

NOTICE

Please take notice that the following matters of Chennai Bench to be listed on 29.10.2026 will not be taken up. The next date of hearing will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 179/2022	The Regional Provident Fund Commissioner Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd& 3 Ors. WITH	Mr. K Panneer Selvam	Mr. Akash Srivastava R4
2.	Comp App (AT) (CH) (Ins) No. 229/2022 For Stay IA No. 490/2022	M. Vigneshwaran The Regional Provident Fund Commissioner II/OIC, EPFO Vs Arunava Sikdar, RP of The National Sewing Thread Company Ltd & 3 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha R1 Mr. KK Vigneshwar R2, R3 Mr. Akash Srivastava R4
3.	Comp App (AT) (CH) (Ins) No. 55/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office,Rep by its Recovery Officer Vs CA M Suresh Kumar, RP, Classic Knits India Pvt Ltd & 4 Ors	Mr. PK Panneer Selvam	Mr. I. Abrar MD. Abdullah - R2 Mr. Bhagavath Krishnan PMN R3, R4
4.	Comp App (AT) (CH) (Ins) No. 302/2022 For Stay IA No. 635/2022 For Direction IA No. 908/2024	Employees Provident Fund Organisation Vs Ramakrishnan Sadasivan, RP of BVV Paper Industries Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr. T Ravichandran R1 R5 Mr. Sriram Venkatavaradan R2

5.	Comp App (AT) (CH) (Ins) No. 435/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner- II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc & 2 Ors	Mr. R Vishnu	
6.	Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021	The Regional Provident Fund Commissioner, Employees Provident Fund Organisation Vs Bijoy Prabhakaran Pulipra, RP of PVS Memorial Hospital Pvt Ltd & 5 Ors	Mr. K Ramu Mr. R Vishnu	Mr. Bijoy P Pulipra R1 Mr. Avinash Krishnan Ravi R2 Mr. P Elayarajkumar R3 Mr. Jerin Asher Sojan R5
7.	Comp App (AT) (CH) (Ins) No. 158/2025 For Direction IA No. 423/2025 To dispense with IA No. 425/2025	Central Board of Trustees, Regional Provident Fund Commissioner-II (Legal) Employees Provident Fund Organisation Vs Karupati Singarayya Chowdary, RP of Circar Jute Mills Pvt Ltd & Anr.	Mr. R Vishnu	Mr. G Sai Prasen R1
8.	Comp App (AT) (CH) (Ins) No. 128/2025 For Stay IA No. 345/2025 To dispense with IA No. 348/2025	Regional Provident Fund Commissioner, EPFO Vs Suhasini Ashok B, RP & 3 Ors	Mr. R Vishnu	Mr. Kamma Narayana R1 Ms. Deepika Murali R2 R3
9.	Comp App (AT) (CH) (Ins) No. 488/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner- II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr. WITH	Mr. R Vishnu	Menon & Mankava R2
10.	Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 To dispense with IA No. 125/2026	The Central Board of Trustees, Rep by Regional Provident Fund Commissioner- II, EPFO Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & Anr.	Mr. R Vishnu	Menon & Mankava R1
11.	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022 For Urgent Hearing IA No. 1292/2024 For Direction IA No. 1158/2025	Employees' Provident Fund Organisation Vs T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran R1 Ms. Aakanksha Nehra R2 R3

12.	Comp App (AT) (CH) (Ins) No. 175/2022 For Stay IA No. 400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt Ltd & Anr	Mr. PK Panneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh R2
13.	Comp App (AT) (CH) (Ins) No. 439/2025	Regional Provident Fund Commissioner- II Vs Lokaa Developers Pvt Ltd. Rep by its RP Ramakrishnan Sadasivan & Anr.	Mr. MS Viswanathan	Mr. Ravi Rajagopalan R1
14.	Comp App (AT) (CH) (Ins) No. 347/2026 For Condone Delay IA No. 972/2026 For Amendment IA No. 973/2026 For Stay IA No. 974/2026	Employees' Provident Fund Organisation Vs Stellence Pharmscience Pvt Ltd (in CIRP) through its RP Naveen Kumar Jain	Mr. MS Viswanathan	
15.	Comp App (AT) (CH) (Ins) No. 496/2025	Regional Provident Fund CommissionerII Vs C.Ramasubramaniam Liquidator of Fast and Safe Transport Pvt Ltd	Mss. Revathi Manivannan	

By order of Hon'ble Member (Judicial)

Chennai Bench

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